

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2791  
ANSWERED ON:19.03.2008  
UTILIZATION OF ROAD SAFETY FUNDS  
Mandal Shri Sanat Kumar; Saradgi Shri Iqbal Ahmed

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of funds allocated and spent on road safety over the last three years;
- (b) whether the Union Government and the State Governments have been unable to utilize the amount allocated for road safety; (
- (c) if so, the details thereof alongwith the reasons therefor, State-wise; and
- (d) the steps taken by the Government to ensure full and proper utilization of funds for Road Safety?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) The details of funds allocated and spent on road safety by this Ministry during the last three years are as under:-

Year	Funds allocated	Funds spent (Rs. in Crore)
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2004-05	39.70	34.99
2005-06	43.05	29.70
2006-07	47.00	43.25

(b)&(c) The funds allocated to this Ministry for Road Safety are utilized for implementing the schemes – Awareness Campaign for Road Safety, Refresher Training to Heavy Motor Vehicle Drivers, Setting up of Model Driver Training School and for National Highways Accident Relief Service Scheme under which the cranes and ambulances are procured and provided to the State/UT Governments and NGOs for post accident care. Except in the case of Setting up of Model Driver Training School, the funds for road safety are utilized by this Ministry directly. In the case of Setting up of Model Driver Training School, so far the funds have been released for setting up of driver training schools in the 13 states all over the country. During the last three years, the funds allocated to this Ministry were partly not utilized due to delay in tender process and finalization of specification of ambulances and cranes.

(d) For timely utilization of funds, under all the schemes, the proposals are called from various NGOs well in advance and other formalities such as the tender process for procurement etc. are being initiated in time